

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/180(KB)2021
IA(I.B.C)/786(KB)2022,
IA(I.B.C)/1051(KB)2022,
IA(I.B.C)/951(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	ICICI BANK LIMITED VS VIJAY BOTHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

For RP

Ms. Pallavi Ray, Adv.

Mr. Sudipta Ghosh, RP in person

For UOI

Ms. Ankana Basu, Adv.

Ms. Aparajita Rao, Adv.

For Applicant in IA(I.B.C)/951(KB)2022

Ms. Udit Singh, Adv.

ORDER

1. Learned Counsel for the applicant present. Ld. Counsel for UOI present. Ld. Counsel for RP present. RP present in person.
2. We are informed by the Ld. Counsel, the matter before Hon'ble Supreme Court is now listed on 14.12.2022.
3. In view of this position and also in light of the earlier orders, this petition is deferred and adjourned.
4. Post this matter on 17.01.2023.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**